

framed for them. The recruitment rules provide for reservations of vacancies in favour of the Scheduled Castes and Scheduled Tribes, to the extent prescribed. The percentage of reservation in services of the same class is uniform. It would not be appropriate to single out a particular service and prescribe a percentage of reservation different to the uniform percentage applicable to all services of that class.

C. R. P. in Gujarat

3870. SHRI NARENDRA SINGH MAHIDA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the present number of the personnel of the Central Reserve Police in Gujarat;

(b) whether their number is proposed to be increased; and

(c) whether this battalion comprises of persons drawn from all the States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) At present there is no contingent of the C. R. P. stationed in Gujarat.

(b) and (c). Do not arise.

Theft of Ancient Historical Art Pieces in Gujarat

3871. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that important ancient historical art pieces in the shape of idols are lying unprotected in the rural areas of Gujarat and many selfish people are earning huge money by stealing and exporting them;

(b) if so, the steps taken or proposed to be taken by Government for depositing these pieces of art in museums and thus protecting them;

(c) the number of idol thieves arrested by Government so far; and

(d) whether Government propose to enact a legislation to ensure that the ancient and historical pieces of art are not exported without the permission of Government ?

THE DEPUTY-MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b). As far as Centrally protected monuments in Gujarat are concerned some pieces of sculptures are lying loose. Steps have been initiated to shift these to places of safety, as also to document and photograph them. Sculpture-sheds to house them will be constructed as and when funds are available. No report of theft in Centrally protected monuments in Gujarat have been received.

(c) No reports of any arrests in connection with thefts in Centrally protected monuments in Gujarat have been received.

(d) Under the existing Antiquities (Export Control) Act 1947, licences are required for export of all antiquities.

Survey and Excavation work in Gujarat

3872. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the facilities provided by the Central Government for survey and excavation work in the various places of archaeological importance in Gujarat and the grants given therefor; and

(b) the steps taken by Government so far in regard to several ancient and historic places in Gujarat, the survey of which is yet to be undertaken ?

THE DEPUTY-MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b). The Archa-

eological Survey of India is itself carrying out village to village survey of antiquarian remains and preparation of survey plans of monuments in Gujarat State according to a phased programme. The project will continue during the 4th Five Year Plan. In addition, grant-in-aid to the extent of Rs. 28,500/-- has been given by Archaeological Survey of India to the M. S. University of Baroda during the years 1960-61 to 1964-65 for carrying out explorations and excavations.

Excavation work in Gujarat

3873. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the names of various places of archaeological importance in Gujarat which have been excavated during the last three years, with necessary monetary provision made for each of them;

(b) how many temples and other historical monuments in Gujarat have been chemically treated, with monetary provision for each of them; and

(c) what are the various archaeological works proposed to be taken up during the Fourth Plan period by the Central Government with necessary monetary provision therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) The Archaeological Survey of India has not carried out any excavation in Gujarat during the last three years.

(b) During the last three years the following have been chemically treated-

(i) Siddi Sayyid Mosque, District Ahmedabad	1966-68	Rs. 3,350/-
(ii) Tambekarwara, Baroda	1968-69	Rs. 2,000/-

(c) Besides the normal programmes of conservation to ancient monuments and exploration works, the following projects are included in the Fourth Five Year Plan in so far as the Gujarat State is concerned. The figures of expenditure are approximate :

(i) Preparation of Survey Plan of Monuments.	Rs. 25,000/-
(ii) Survey of antiquities	Rs. 21,000/-
(iii) Construction of Sculptures Sheds	Rs. 50,000/-

Help to Pakistani Infiltrators

3874. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the 101 persons living on border areas of Rajasthan who helped Pakistani infiltrators during the Indo-Pakistani War in 1965;

(b) the steps taken against these persons and the punishment given;

(c) the number of persons from other border States who also helped Pakistani infiltrators. State-wise; and

(d) the precise steps taken to prevent recurrence of such incidents in the various border States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is awaited from the Government of Rajasthan and will be laid on the Table of the House on receipt.

(c) On the basis of the information received from all the States & Union Territory bordering Pakistan, the number is 173 (Rajasthan-101, Jammu Kashmir-72, and none for others)

(d) Necessary vigil is being maintained by the Central and the State Governments and the Union Territory in this regard.